

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-133(PB)/2018

IN THE MATTER OF:

PCR Infratech Pvt. Ltd.

.... **APPLICANT / PETITIONER**

v.

Amrapali Centurian Park Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.7.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Operational
Creditor

: Mr. Nikilesh R., and Mr. Navdeep Jain,
Advocates

For the Respondent

: Mr. Alok Kumar Aggarwal, Mr. Apoorv
Rastogi and Ms. Rati Tandon, Advocates

ORDER

For order, see C.P. No(IB)-90(PB)/2017